

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 120
IA/918(AHM)2020
in
CP(IB)/82(AHM)2018

Order under Section 9 IBC

IN THE MATTER OF:

Lim Fa Pte Ltd

.....Applicant

V/s

Pioneer Globex Pvt Ltd

.....Respondent

Order delivered on ..19/07/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)

Virendra Kumar Gupta, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Pratik Thakkar, learned counsel

For the Respondent

: Mr. Atishay Jain and Ms. Geeta Lundwani, learned
counsels

ORDER

IA No. 918 of 2020 is filed by the Liquidator under Section 66 of IBC.

We direct the Respondent to serve the reply to the Liquidator and Liquidator may file rejoinder within two weeks.

List the matter on 13.09.2021.

Meanwhile, the parties are directed to upload all their respective documents on e-portal within one week, if not already uploaded.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B. GOSAVI)
MEMBER (JUDICIAL)